

(J.H.C. Sch. 1-7)

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From:

Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand
Ranchi

File No. XXII(6)/1/2017-18/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

1. Ms. Pragya Bajpai, Probationary Civil Judges (Jr. Div.), Jamshedpur (East Singhbhum),
2. Sri Saurav Kumar Gautam, Probationary Civil Judges (Jr. Div.), Ranchi,
3. Ms. Shikha Agrawal, Probationary Civil Judges (Jr. Div.), Dhanbad,
4. Sri Shivendu Dwivedi, Probationary Civil Judges (Jr. Div.), Jamshedpur (East Singhbhum),
5. Ms. Kumari Nitika, Probationary Civil Judges (Jr. Div.), Ranchi,
6. Ms. Tanvee, Probationary Civil Judges (Jr. Div.), Deoghar,
7. Sri Arpit Srivastava, Probationary Civil Judges (Jr. Div.), Dhanbad,
8. Ms. Darshna, Probationary Civil Judges (Jr. Div.), Hazaribagh,
9. Ms. Avaniika Gautam, Probationary Civil Judges (Jr. Div.), Ranchi,
10. Ms. Sonam Vishnoi, Probationary Civil Judges (Jr. Div.), Jamshedpur (East Singhbhum),
11. Ms. Archana Mishra, Probationary Civil Judges (Jr. Div.), Dhanbad,
12. Ms. Ruchi Dayal, Probationary Civil Judges (Jr. Div.), Bokaro,
13. Ms. Ritwika Singh, Probationary Civil Judges (Jr. Div.), Dhanbad,
14. Sri Dharmendra Kumar, Probationary Civil Judges (Jr. Div.), Ranchi,
15. Ms. Meenakshi Mishra, Probationary Civil Judges (Jr. Div.), Hazaribagh,
16. Sri Tarkeshwar Das, Probationary Civil Judges (Jr. Div.), Ranchi,
17. Sri Pradeep Kumar, Probationary Civil Judges (Jr. Div.), Hazaribagh,
18. Sri Nishith Kumar, Probationary Civil Judges (Jr. Div.), Dumka,
19. Ms. Angelina John, Probationary Civil Judges (Jr. Div.), Jamshedpur (East Singhbhum),
20. Sri Kumar Vipul, Probationary Civil Judges (Jr. Div.), Ranchi,
21. Sri Rajeev Kumar Singh, Probationary Civil Judges (Jr. Div.), Koderma,
22. Ms. Sama Roshini Kullu, Probationary Civil Judges (Jr. Div.), Bokaro,
23. Sri Mayank Tushar Topno, Probationary Civil Judges (Jr. Div.), Garhwa,
24. Sri Alok Marandi, Probationary Civil Judges (Jr. Div.), Chatra,
25. Ms. Nibha Ranjana Lakra, Probationary Civil Judges (Jr. Div.), Hazaribagh,
26. Ms. Shikha Rani Tigga, Probationary Civil Judges (Jr. Div.), Jamshedpur (East Singhbhum),
27. Sri Manoj Kumar Indwar, Probationary Civil Judges (Jr. Div.), Lohardaga,
28. Sri Shera Samson Turkey, Probationary Civil Judges (Jr. Div.), Simdega,
29. Sri Sharat Nishikant Kujūr, Probationary Civil Judges (Jr. Div.), Tenughat (Bokaro),
30. Sri Praveen Oraon, Probationary Civil Judges (Jr. Div.), Giridih,
31. Sri Remi Praphul Baa, Probationary Civil Judges (Jr. Div.), Ranchi,
32. Ms. Santoshini Murmu, Probationary Civil Judges (Jr. Div.), Ranchi,
33. Sri Bhupesh Chandra Samad, Probationary Civil Judges (Jr. Div.), Giridih,
34. Ms. Shruti Soren, Probationary Civil Judges (Jr. Div.), Dhanbad,
35. Sri Walter Bhengra, Probationary Civil Judges (Jr. Div.), Dumka,
36. Sri Shambhu Mahto, Probationary Civil Judges (Jr. Div.), Giridih,
37. Sri Kamlesh Behra, Probationary Civil Judges (Jr. Div.), Koderma,
38. Sri Md. Zaved Khan, Probationary Civil Judges (Jr. Div.), Garhwa,
39. Sri Uttam Sagar Rana, Probationary Civil Judges (Jr. Div.), Gumla,
40. Sri Rohit Kumar, Probationary Civil Judges (Jr. Div.), Palamau,
41. Sri Pawan Kumar, Probationary Civil Judges (Jr. Div.), Giridih,
42. Sri Ravi Kumar Bhaskar, Probationary Civil Judges (Jr. Div.), Godda,
43. Sri Rajendra Prasad, Probationary Civil Judges (Jr. Div.), Palamau,

44. Sri Ravi Narayan, Probationary Civil Judges (Jr. Div.), Dhanbad,
45. Sri Ram Kumar Lal Gupta, Probationary Civil Judges (Jr. Div.), Garhwa,
46. Sri Anuj Kumar, Probationary Civil Judges (Jr. Div.), Chatra,
47. Sri Narendra Kumar, Probationary Civil Judges (Jr. Div.), Madhupur (Deoghar),
48. Ms. Shilpa Murmu, Probationary Civil Judges (Jr. Div.), Ranchi,
49. Ms. Kanchan Jashmeen Toppo, Probationary Civil Judges (Jr. Div.), Hazaribagh,
50. Ms. Sanjibita Guin, Probationary Civil Judges (Jr. Div.), Jamshedpur (East Singhbhum),
51. Ms. Moumita Guin, Probationary Civil Judges (Jr. Div.), Dhanbad,
52. Sri Milan Kumar, Probationary Civil Judges (Jr. Div.), Bermo at Tenughat, Bokaro,
53. Ms. Seema Kumari Minz, Probationary Civil Judges (Jr. Div.), Bokaro.

Sub: - Nomination for attending the Refresher Training Course scheduled to be held on 06th – 07th May, 2017 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending two days Refresher Training Course on **06th – 07th May, 2017** with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 06.05.2017 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid course.

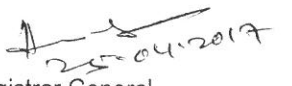
I am further directed to inform that the arrangement for stay for the participants will be made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 05th May till the evening of 07th May, 2017. The nominated officers, staying in the hostel, will pay the mess charge to the staff designate, in advance, at the time of reporting to the Judicial Academy for training **at the rate of Rs. 320/- per day**. For other officers not staying in the hostel to pay mess charges **@ of Rs. 170 per day**. Cash receipt of the amount received will be given to the officers by the staff designate.

Yours faithfully,
Sd/- A.K. Choudhary
Registrar General

Memo No. 1778 /Apptt.

Dated, Ranchi, the 25.04.17

Copy forwarded to the Principal District & Sessions Judges, Jamshedpur (East Singhbhum) / Dhanbad / Deoghar / Hazaribagh / Bokaro / Dumka / Koderma / Garhwa / Chatra / Lohardaga / Simdega / Giridih / Gumla / Palamau at Daltonganj / Godda / Deoghar including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 182/JAJ dated 31.03.2017 / the C.P.C., e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.


25-04-2017
Registrar General